GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.2753

TO BE ANSWERED ON THE 17TH MARCH, 2017 VIOLATION OF INDIAN AIR SPACE

2753. SHRIMATI K. MARAGATHAM:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether a Pakistani aircraft violated Indian air space in the R.S. Pura Sector in Jammu and Kashmir recently and if so, the details thereof;
- (b) whether Indian Air Force radars are trying to ascertain the details of the alleged air space violation by Pakistani aircraft;
- (c) if so, the details thereof; and
- (d) the corrective measures taken by the Government in this regard?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

रारायमं ी

(DR. SUBHASH BHAMRE)

(डा. स्भाष भामरे)

(a) to (d): There has been no violation of Indian airspace by Pakistani aircraft in R.S. Pura Sector in the recent past. Indian Air Force radars are deployed at various locations covering the borders for surveillance of Indian airspace. All air violations are taken up with the concerned country through diplomatic channels.
